

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/26135/2025 ARBP/56/2025	M/S. BISWAJEET SAMANTARAY VS GENERAL MANAGER, EAST COAST RAILWAY	ATUL TRIPATHY VS	// (//
2	D-ARBP/24630/2025 ARBP/57/2025	M/S. D.K.DASH AND SONS,KHURDA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// (//
3	D-ARBP/21470/2025 ARBP/58/2025	M/S VENKETASWARA AGRO TECH, BARGARH VS SHANDONG HEAVY INDUSTRY INDIA PVT. LTD., PUNE	GOUTAM KUMAR ACHARYA VS	// (//
4	D-BLAPL/19490/2025 BLAPL/6857/2025	PRAKASH NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALAMPUR /43 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000119/2025
5	D-BLAPL/19502/2025 BLAPL/6858/2025	BAIRAGI CHARAN PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /36 /2025 J.M.F.C.,KONARK(Puri) GR/0000139/2025
6	D-BLAPL/19508/2025 BLAPL/6859/2025	BHAJANTI MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000112/2025
7	D-BLAPL/19325/2025 BLAPL/6860/2025	MD. ZULFIKAR MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /113 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000104/2025
8	D-BLAPL/19515/2025 BLAPL/6861/2025	SURESH SAHU @ HIMANSHU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /279 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000145/2024
9	D-BLAPL/13383/2025 BLAPL/6862/2025	SANTOSH KUMAR SAHOO @ NILU VS STATE OF ODISHA	DIPTISH PRASAD PATTANAIAK VS	//0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2023
10	D-BLAPL/18623/2025 BLAPL/6863/2025	SANGRAM DAS @ SAMIR NAYAK VS STATE OF ODISHA	JASPREET KAUR VS	KANPUR /20 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2021
11	D-BLAPL/18676/2025 BLAPL/6864/2025	BANSHIDHAR PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /187 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000310/2025

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12	D-BLAPL/18948/2025 BLAPL/6865/2025	BISHNU BAGARTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /105 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000113/2025
13	D-BLAPL/19018/2025 BLAPL/6866/2025	SATISH KUMAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000732/2025
14	D-BLAPL/19197/2025 BLAPL/6867/2025	KRISHNA NAIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /106 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000015/2025
15	D-BLAPL/18618/2025 BLAPL/6868/2025	SUDAM KUMAR PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/0000006/2025
16	D-BLAPL/19211/2025 BLAPL/6869/2025	AMIT KUMAR VS STATE OF ODISHA	TAPAN MISHRA VS	BRAHMANITARANG /94 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025
17	D-BLAPL/19468/2025 BLAPL/6870/2025	JULU @ DHIRENDRA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /144 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000739/2025
18	D-BLAPL/19568/2025 BLAPL/6871/2025	JAYEE @ JAYAKRUSHNA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /36 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000021/2025
19	D-BLAPL/19542/2025 BLAPL/6872/2025	RAJENDRA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /4 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000005/2025
20	D-BLAPL/19598/2025 BLAPL/6873/2025	DHANURJAY JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000022/2025
21	D-BLAPL/19600/2025 BLAPL/6874/2025	HARISH SONI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2025
22	D-BLAPL/19710/2025 BLAPL/6875/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /5 /2025 S.D.J.M.,PURI(Puri) GR/0000027/2025
23	D-BLAPL/18813/2025	MANMATH DAS	MD. GOLAM MADANI	DHUSURI /165 /2025

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	BLAPL/6876/2025	VS STATE OF ODISHA	VS	J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000295/2025
24	D-BLAPL/19173/2025 BLAPL/6877/2025	CHANDRAKANT SUBASH PATIL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /100 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2021
25	D-BLAPL/19475/2025 BLAPL/6878/2025	AKABAR ANSARI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADAMPAHAD /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000647/2025
26	D-BLAPL/19495/2025 BLAPL/6879/2025	SASHI NAIK @ SUDHIR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /87 /2000 C.J.M.,SUNDERGARH(Sundargarh) ST/0000099/2023
27	D-BLAPL/19540/2025 BLAPL/6880/2025	CHINMAYA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /105 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000102/2025
28	D-BLAPL/19545/2025 BLAPL/6881/2025	SUMANTA BADARAITA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAIDYANATHPUR /41 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000007/2025
29	D-BLAPL/19601/2025 BLAPL/6882/2025	KARIM KHAN @ KALA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA MODEL /238 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000060/2025
30	D-BLAPL/19603/2025 BLAPL/6883/2025	SANJAY JENA @ SANJAYA KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /213 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2025
31	D-BLAPL/19637/2025 BLAPL/6884/2025	BIRALA RANI DUTTA VS STATE OF ODISHA	MAMATA MISHRA VS	KALIMELA /89 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000198/2025
32	D-BLAPL/19649/2025 BLAPL/6885/2025	MANOJ ROUT VS STATE OF ODISHA	RAKESH BEHERA VS	TUMUSINGA /148 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000571/2025
33	D-BLAPL/19868/2025 BLAPL/6886/2025	RAJIB MALLICK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /182 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000034/2021
34	D-BLAPL/19819/2025 BLAPL/6887/2025	PREMANANDA BEHERA VS	RANJAN KUMAR NAYAK VS	KHALLIKOTE /517 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE

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35	D-BLAPL/18591/2025 BLAPL/6888/2025	STATE OF ODISHA TUSAR JENA @ MUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0001375/2025 TALASARI MARINE /44 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000277/2025
36	D-BLAPL/18818/2025 BLAPL/6889/2025	KANHU CHARAN MALLICK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) 2(A)CC/0000014/2024
37	D-BLAPL/18991/2025 BLAPL/6890/2025	PARAMANANDA SAHU @ SONU SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /11 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000035/2022
38	D-BLAPL/19652/2025 BLAPL/6891/2025	PRADEEP KUMAR SAHOO @ PRADEEP SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATHGARH /17 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000053/2025
39	D-BLAPL/19607/2025 BLAPL/6892/2025	SRIDHAR KABI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /70 /2025 A.D.J.,JJPUR ROAD(Jajapur) ST/0000033/2025
40	D-BLAPL/19620/2025 BLAPL/6893/2025	ARPAN PRIYABRATA PATRA @ ARPANA P. PATRA @ GUDU VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /392 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000667/2025
41	D-BLAPL/19621/2025 BLAPL/6894/2025	ARPAN PRIYABRATA PATRA @ ARPANA P. PATRA @ GUDU VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /400 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000685/2025
42	D-BLAPL/19654/2025 BLAPL/6895/2025	JANGYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /139 /2024 J.M.F.C.,POLSARA(Ganjam) GR/0000135/2024
43	D-BLAPL/16121/2025 BLAPL/6896/2025	SACHIN SINGH @ TONI VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /373 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000054/2025
44	D-BLAPL/18416/2025 BLAPL/6897/2025	JUMESH KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	SPL.TASK FORCE /29 /2022 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000035/2022
45	D-BLAPL/19484/2025 BLAPL/6898/2025	BIRSA SAMAD @ ISHAK SAMAD VS STATE OF ODISHA	SATYAPDA SHARMA VS	RAGHUNATHPALI /307 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001451/2025

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46	D-BLAPL/19590/2025 BLAPL/6899/2025	JASIM KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
47	D-BLAPL/19358/2025 BLAPL/6900/2025	SAMBHU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1225 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000050/2025
48	D-CMAPL/18991/2025 CMAPL/194/2025	UPENDRANATH ACHARYA VS SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT , KHURDA	ADV. VS	// () //
49	D-CMAPL/21008/2025 CMAPL/195/2025	ANIL CHARUDARSHI VS STATE OF ODISHA	ADV. VS	// () //
50	D-CMP/26301/2025 CMP/972/2025	JALADHAR BEHERA VS SABITA PRAHARAJ	PRONOY MOHANTY VS	// ADDL CIVIL JUDGE(JD), RANPUR(Nayaga) CS/0000002/2022
51	D-CMP/26019/2025 CMP/973/2025	SANJAY KUMAR SAHOO VS GITA MOHAPATRA	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000169/2025
52	D-CMP/23645/2025 CMP/974/2025	BATAKRISHNA JENA VS KANCHANABALA JENA	ARPIT SIKDAR VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu) CS/0000094/2023
53	D-CMP/25916/2025 CMP/975/2025	GANGADHAR MOHANTY VS PRAMOD MOHANTY	AJIT CH MOHAPATRA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000028/2021
54	D-CMP/25520/2025 CMP/976/2025	HARSHAD MANEK@ HARSHAD KUMAR MANEK VS MAHESH MEHRA	BHAWANI SANKAR PANIGRAHI VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) IA/0000002/2024
55	D-CMP/25898/2025 CMP/977/2025	RAMESH CHANDRA SUTAR VS MANORAMA SUTAR	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu) IA/0000028/2025
56	D-CMP/25526/2025 CMP/978/2025	SARAT KUMAR DAS VS RANJIT KUMAR DAS	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha) IA/0000030/2024
57	D-CONTC/20558/2025	KARUNAKAR SAMAL	ADV.	//

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	CONTC/2893/2025	VS CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT., ODISHA	VS	0 //
58	D-CONTC/23896/2025 CONTC/2894/2025	ARTATRANA SUKLA VS ANANYA DAS,IAS	ADV. VS	// 0 //
59	D-CONTC/23897/2025 CONTC/2895/2025	PRASANA KUMAR RATH VS D.PRASANTH KUMAR REDDY,MD,ODISHA STATE FINANCIAL CORPORATION,CUTTACK	ADV. VS	// 0 //
60	D-CONTC/23909/2025 CONTC/2896/2025	MAMATA MOHAPATRA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
61	D-CONTC/24277/2025 CONTC/2897/2025	DEBANSU KUMAR PATNAIK VS BALMUKUNDA BHUYAN,OAS	ADV. VS	// 0 //
62	D-CONTC/24280/2025 CONTC/2898/2025	ABHIRAM SWAIN VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
63	D-CONTC/24298/2025 CONTC/2899/2025	ANAM CHANDRA PRUSTY VS SALINI PANDIT,IAS	ADV. VS	// 0 //
64	D-CONTC/24327/2025 CONTC/2900/2025	SANJIB KUMAR DWIBEDI VS DR.KISHORE KUMAR ACHARYA,C.D.M AND P.H.O, MAYURBHANJ	ADV. VS	// 0 //
65	D-CONTC/25462/2025 CONTC/2901/2025	BHASKAR SAHOO VS SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA,CUTTACK	ADV. VS	// 0 //
66	D-CONTC/25661/2025 CONTC/2902/2025	BISWANATH MARNDI VS HEMA KANTA SAY, COLLECTOR AND D.M, MAYURBHANJ	ADV. VS	// 0 //
67	D-CONTC/25811/2025 CONTC/2903/2025	GURUBARI MAHANANDIA VS MINATI MISHRA,SUPERVISOR,I.C.D.S,BIRMAHARAJPUR,SUBARNAPUR	ADV. VS	// 0 //
68	D-CONTC/25817/2025 CONTC/2904/2025	PUSPA GUPTA VS	ADV. VS	// 0

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		SURESH KUMAR VASHISHTHA, P.SECY, FISHERIES AND ARD DEPT., ODISHA		//
69	D-CONTC/25829/2025 CONTC/2905/2025	MANASI RANI PARIDA VS S ASWATHY, IAS	ADV VS	// () //
70	D-CONTC/23489/2025 CONTC/2906/2025	M/S.SHREE GANESH INDUSTRIES, CUTTACK VS SATYABRATA SAHOO, ADDL.CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., BBSR	ADV. VS	// () //
71	D-CONTC/23493/2025 CONTC/2907/2025	M/S. DAKHINESWARI SAW MILL, JAGATPUR VS SATYABRATA SAHOO, ADDL.CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA	ADV. VS	// () //
72	D-CONTC/23910/2025 CONTC/2908/2025	PRASANTA KUMAR MOHAPATRA VS SHALINI PANDIT,IAS	ADV. VS	// () //
73	D-CONTC/23914/2025 CONTC/2909/2025	MANORAMA PARIDA VS SHALINI PANDIT,IAS	ADV. VS	// () //
74	D-CONTC/23947/2025 CONTC/2910/2025	SHANTI PRAKASH PUROHIT VS ARAVIND AGARWAL,COMMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA	SANDHYARANI PANI VS	// () //
75	D-CONTC/23949/2025 CONTC/2911/2025	RAJ KISHORE PADHY VS ARAVIND AGARWAL, COMMNR. CUM SECY. DEPT.OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// () //
76	D-CONTC/24337/2025 CONTC/2912/2025	DR.SUPRIYA DASH VS ASIS KUMAR JENA,REGISTRAR, O.U.T.R,BBSR,KHURDA	SAMEER KUMAR DAS VS	// () //
77	D-CONTC/24355/2025 CONTC/2913/2025	RASNABATI KUMAR VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
78	D-CONTC/24357/2025 CONTC/2914/2025	RINKI NIAL VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
79	D-CONTC/24359/2025 CONTC/2915/2025	PRIYATAMA MISHRA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //

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80	D-CONTC/24360/2025 CONTC/2916/2025	SUSHILA MAJHI VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
81	D-CONTC/24362/2025 CONTC/2917/2025	DEBAKI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
82	D-CONTC/24725/2025 CONTC/2918/2025	JHADESWAR PRADHAN VS S.N.PATTNAIK,TAHASILDAR,JALESWAR	ADV. VS	// 0 //
83	D-CONTC/24812/2025 CONTC/2919/2025	DR.UMESH KUMAR SAHU VS BISHNUPADA SETHI,IAS	ADV. VS	// 0 //
84	D-CONTC/25791/2025 CONTC/2920/2025	DR. ABHISEK UPADHYAY VS ARVIND AGARWAL, SECY, HIGHER EDUCATION DEPT., ODISHA	IN PERSON VS	// 0 //
85	D-CONTC/25992/2025 CONTC/2921/2025	BAIJAYANTI NAIK VS SANJEEB KUMAR MISHRA,P.SECY. S.T AND S.C DEVELOPMENT	PRADEEP KUMAR MAHAPATRA VS	// 0 //
86	D-CRLA/17416/2025 CRLA/755/2025	GOPAL BISWAS VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	//0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000109/2023
87	D-CRLA/18356/2025 CRLA/756/2025	SHAIK SITAB VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NABARANGAPUR TOWN /322 /2017 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000041/2018
88	D-CRLA/18917/2025 CRLA/757/2025	MANOJ BARIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	MAHILA P.S. BUXIBAZAR /39 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000153/2021
89	D-CRLA/18038/2025 CRLA/758/2025	ASISH KUMAR BISWAL@ASHIS BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /311 /2014 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000059/2015
90	D-CRLA/19163/2025 CRLA/759/2025	SARBESWAR BARIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR ROAD /274 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000037/2025
91	D-CRLA/19665/2025	PRASANTA KU. GOUDA@PRASANTA GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /145 /2022

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	CRLA/760/2025	VS STATE OF ODISHA	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000144/2022
92	D-CRLA/18923/2025 CRLA/761/2025	CHITANYA BHATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	KOSAGUMUDA /168 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000072/2024
93	D-CRLA/17623/2025 CRLA/762/2025	SUKRA@GABRIEL BILUNG VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	RAIBAGA /2 /2021 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000022/2021
94	D-CRLA/18867/2025 CRLA/763/2025	SIBA SAHOO@SIBA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /48 /2019 A.D.J.,KODALA(Ganjam) Spl/0000033/2025
95	D-CRLLP/18151/2025 CRLLP/49/2025	KAJAL AGRAWAL VS CH.KASISESWAR RAO	AGNIHOTRA SAHU VS	/ /0 S.D.J.M.,BARGARH(Bargarh) ICC/0000030/2019
96	D-CRLMC/11635/2025 CRLMC/2386/2025	COMPLAINANT/INFORMANT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANKI /214 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000071/2020
97	D-CRLMC/18317/2025 CRLMC/2387/2025	SOUMYA RANJAN KANUNGO VS PRIYA RANJAN BEHERA	JNYANANANDA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000198/2023
98	D-CRLMC/18719/2025 CRLMC/2388/2025	ARJUN PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /122 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000101/2021
99	D-CRLMC/19079/2025 CRLMC/2389/2025	JAHUR ALI KHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) EXECUTION CASE/0000013/2023
100	D-CRLMC/19094/2025 CRLMC/2390/2025	PRASANTA KUMAR BAL@PRASANTA KU. BAL@BULU VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHASIPURA /51 /2025 GRAMA NYAYADHIKARI,GHASIPURA GR/0000042/2025
101	D-CRLMC/15599/2025 CRLMC/2391/2025	S.K. ABDUL SEHZAD VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT TOWN /247 /2018 ADDL DISTRICT AND SESSIONS JUDGE CT/0000145/2024
102	D-CRLMC/19506/2025 CRLMC/2392/2025	SABITA SAHU VS	SURAJ MOHANTY VS	K.NUAGAON /2 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam)

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103	D-CRLMC/19520/2025 CRLMC/2393/2025	STATE OF ODISHA M.MADHUSUDAN REDDY@ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	GR/000003/2024 NIHALPRASAD /52 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000148/2025
104	D-CRLMC/19254/2025 CRLMC/2394/2025	STATE OF ODISHA SANJAY SINGHA VS	SARADA PRASAD DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/000014/2024
105	D-CRLMC/19258/2025 CRLMC/2395/2025	RABINDRA MOHANTY CHANDAN@CHANDRASEKHAR MANDAL@KATHUA VS	PRAKASH CHANDRA DASH VS	MAHAKALPARA /23 /2016 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000156/2016
106	D-CRLMC/19546/2025 CRLMC/2396/2025	STATE OF ODISHA VINOD KUMAR VS	BIGYAN KUMAR SHARMA(SR. ADV.) VS	BHUBANESWAR VIGILANCE /62 /2003 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000033/2012
107	D-CRLMC/18849/2025 CRLMC/2397/2025	STATE OF ODISHA(VIG.) MONIKA DAS VS	GIRIJA SANKAR NAYAK VS	BADAMBADI /218 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000528/2025
108	D-CRLMC/18723/2025 CRLMC/2398/2025	STATE OF ODISHA TULU@LOHIT KUMAR MANGARAJ VS	DEEPALI MAHAPATRA VS	BERHAMPUR SADAR /69 /2016 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000415/2016
109	D-CRLMC/19453/2025 CRLMC/2399/2025	STATE OF ODISHA MANASINI KAR VS	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,BHUBANESWAR(Khor CRMC/0000197/2024
110	D-CRLMC/18702/2025 CRLMC/2400/2025	UNION OF INDIA BENIYAMOHAN BEERO VS	RAGHUNATH BISWAL VS	R.UDAYAGIRI /28 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000023/2023
111	D-CRLMC/19470/2025 CRLMC/2401/2025	STATE OF ODISHA NIRA @ NIRANJAN JAMBEKA VS	SANJEEB KUMAR JENA VS	LAXMIPUR /4 /2021 ADDL DISTRICT AND SESSIONS JUDGE CT/0000142/2022
112	D-CRLMC/18706/2025 CRLMC/2402/2025	STATE OF ODISHA PRASANNA BEERO VS	RAGHUNATH BISWAL VS	R.UDAYAGIRI /28 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000023/2023
113	D-CRLMC/19583/2025 CRLMC/2403/2025	STATE OF ODISHA M.SURESH VS	RAMESH CH. BEHERA VS	PHULBANI TOWN /63 /2013 C.J.M.,PHULBANI(Kandhamal) GR/0000186/2013

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114	D-CRLMC/19003/2025 CRLMC/2404/2025	M/S.ORISSA STEVEDORES LTD.,CUTTACK VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA	SIDHARTHA MISHRA VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRMC/0000045/2021
115	D-CRLMC/19338/2025 CRLMC/2405/2025	KRUTIBAS SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /26 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000112/2016
116	D-CRLMC/19721/2025 CRLMC/2406/2025	NARESH KUMAR AHIR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KHARIAR /213 /2013 J.M.F.C.,KHARIAR(Nuapada) CT/0000501/2013
117	D-CRLMC/19244/2025 CRLMC/2407/2025	AMIT KUMAR SWAIN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /20 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000001/2023
118	D-CRLMC/19308/2025 CRLMC/2408/2025	UGRASENA JENA VS RAJLAXMI JENA	LINGARAJ SARANGI VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000100/2024
119	D-CRLMC/19566/2025 CRLMC/2409/2025	NIRANJAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /187 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000178/2025
120	D-CRLMC/19324/2025 CRLMC/2410/2025	PREMASILA BHUYAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BHADRAK RURAL /508 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001738/2019
121	D-CRLMC/16347/2025 CRLMC/2411/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	THELKOLOI PS /238 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002041/2023
122	D-CRLMP/18826/2025 CRLMP/788/2025	LAXMIDHAR DAS VS SANGEETA DAS	RAKESH SAHU VS	/ /0) //
123	D-CRLMP/19392/2025 CRLMP/789/2025	SANGRAM KISHORE SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
124	D-CRLMP/19074/2025 CRLMP/790/2025	SABITA SAHOO VS STATE OF ODISHA	HEMANT KUMAR MUND VS	/ /0) //
125	D-CRLMP/19439/2025	PRITI RANJAN SAHOO	PRITAM KUMAR MOHANTY	/ /0

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	CRLMP/791/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/19341/2025 CRLMP/792/2025	PRAMOD BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 () //
127	D-CRLMP/19236/2025 CRLMP/793/2025	KANCHANBALA KHUNTIA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	//0 () //
128	D-CRLMP/18509/2025 CRLMP/794/2025	SANTOSH DANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 () //
129	D-CRLMP/19037/2025 CRLMP/795/2025	SANDHYA MAHANANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
130	D-CRLMP/19039/2025 CRLMP/796/2025	SWORNA PRAVA DAS @ SWARNAPRAVA DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	//0 () //
131	D-CRLMP/19331/2025 CRLMP/797/2025	PRADIPTA KUMAR SAHOO VS COLLECTOR CUTTACK	DOLAGOBINDA MOHAPATRA VS	NEMALO /46 /2023 () //
132	D-CRLREV/19531/2025 CRLREV/331/2025	MADHUSMITA MANGARAJ VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BHUBANESWAR VIGILANCE /18 /2024 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000041/2025
133	D-CRLREV/18682/2025 CRLREV/332/2025	BIBEKANANDA DAS VS JAGYASENI DAS	SEPHALEE DAS VS	//0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000125/2024
134	D-CRLREV/19027/2025 CRLREV/333/2025	CHANDAN KUMAR BHARTI VS STATE OF ODISHA	BINI MISHRA VS	//0 JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000005/2022
135	D-CRLREV/19339/2025 CRLREV/334/2025	SESHADEV SAHU VS PADMANAV DALAI	ASHOK KUMAR DAS VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000049/2022
136	D-CRLREV/19539/2025 CRLREV/335/2025	SHYAMENDRA KUMAR GIRI VS	BASANTA KUMAR DAS VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj)

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137	D-FAO/25861/2025 FAO/304/2025	BANAJ BIHARI BEHERA BISHNUPRIYA MAHARANA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	CRA/0000046/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000202/2024
138	D-FAO/25854/2025 FAO/305/2025	PADMABATI PADIHARI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000163/2024
139	D-FAO/22650/2025 FAO/306/2025	THE DIVISIONAL MANAGER , M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS LAXMI SINGH	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000345/2023
140	D-FAO/24311/2025 FAO/307/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS MONALISA NAYAK	ANUPAM DASH VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000005/2025
141	D-ITA/21387/2025 ITA/17/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS DEPUTY COMMNR. OF INCOME TAX, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// INCOME TAX APPEALATE TRIBUNAL, IT/0000077/2023
142	D-MACA/22473/2025 MACA/740/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS ASHOK KUMAR DAS	AMIT KUMAR NATH VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000130/2019
143	D-MACA/22474/2025 MACA/741/2025	M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BASANTI BHUE	AMIT KUMAR NATH VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000012/2021
144	D-MATA/25840/2025 MATA/257/2025	AMIT SHARMA@AMIT KUMAR SHARMA VS SHUBHAM SUKLA	MAHES DAS VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000061/2022
145	D-MATA/25948/2025 MATA/258/2025	B.HARI PATRO @ HARI PATRA VS RASMITA KUMARI PATRA	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000056/2016
146	D-MATA/26158/2025 MATA/259/2025	DEBASHISH ROUT VS PUSPALATA PATTNAYAK	SATYAPRAKASH DHAL VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000874/2019
147	D-MSA/22211/2025 MSA/30/2025	LALITA MOHAN DAS VS ENFORCEMENT DIRECTORATE, BBSR	MANA MOHAN PATTANAYAK VS	// () //

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148	D-MSA/24158/2025 MSA/31/2025	SUBASINI DEVI VS THE DIRECTOR, ENFORCEMENT DIRECTORATE,NEW DELHI	DEVASHIS PANDA VS	// () //
149	D-MSA/24163/2025 MSA/32/2025	TAPASWINI SATAPATHY VS THE DIRECTOR, ENFORCEMENT DIRECTORATE,NEW DELHI	DEVASHIS PANDA VS	// () //
150	D-OTAPL/17115/2025 OTAPL/66/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.SC VS	// () //
151	D-RPFAM/22757/2025 RPFAM/177/2025	RAM PRASAD SETH VS KARUNAMAYEE SETH	ASWINI KUMAR DASH VS	// JUDGE, FAMILY COURT, SAMBALPUR(CMC/0000045/2023
152	D-RSA/22178/2025 RSA/319/2025	BISHWANATH PANDA VS M/S. DOLAGOVINDA ENTERPRISERS, ANGUL	SARBESWAR BEHERA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000020/2023
153	D-RSA/25052/2025 RSA/320/2025	ANANDA SAHU VS HARI KRISHNA PANIGRAHY	NIKUNJA KUMAR ROUT VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000006/2023
154	D-RVWPET/21665/2025 RVWPET/165/2025	MANORANJAN JENA VS M/S. NEW INDIAN ASSURANCE COMPANY LTD., CUTTACK	BISWAJIT DAS VS	// () //
155	D-RVWPET/22887/2025 RVWPET/166/2025	KAMALAKANTA SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// () //
156	D-RVWPET/25117/2025 RVWPET/167/2025	DEBAKI PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //
157	D-TRP(C)/25846/2025 TRP(C)/194/2025	NAMITA BEHERA VS CHINMAYA KUMAR BARIK	TRILOCHAN NANDA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000025/2025
158	D-TRP(C)/25998/2025 TRP(C)/195/2025	SOUMYA GOSWAMI VS SOUMYA RANJAN GOSWAMI	PAMI RATH, (SR.ADV.) VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000119/2025
159	D-TRP(C)/26242/2025	BAIJYANATH AGRAWAL	LAXMI SHARMA	//

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	TRP(C)/196/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000124/2025
160	D-TRP(C)/26278/2025 TRP(C)/197/2025	SUJATA PRADHAN @ MUND VS DEBADATTA PRADHAN STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) Mat/0000005/2025
161	D-WA/19046/2025 WA/1018/2025	VS PRASANNA KUMAR MOHARANA STATE OF ODISHA	SASWAT DAS,A.G.A VS	// ()
162	D-WA/19288/2025 WA/1019/2025	VS PRASANTA KUMAR RATH STATE OF ODISHA	BIMBISAR DASH,A.G.A VS	// ()
163	D-WA/19048/2025 WA/1020/2025	VS SARAT KUMAR MOHAPATRA INDIAN BANK, PADAMPUR	BIMBISAR DASH,A.G.A VS	// ()
164	D-WA/20813/2025 WA/1021/2025	VS DIVYAM AGARWAL STATE OF ODISHA	SITANSHU KUMAR DEY VS	// ()
165	D-WA/19194/2025 WA/1022/2025	VS TAHIMUL KHAN STATE OF ODISHA	BIMBISAR DASH,A.G.A VS	// ()
166	D-WA/19197/2025 WA/1023/2025	VS SHASHIKANTA SWAIN STATE OF ODISHA	BIMBISAR DASH,A.G.A VS	// ()
167	D-WA/19349/2025 WA/1024/2025	VS RAJESWAR NAYAK THE MEMBER, BOARD OF REVENUE, ODISHA	SATYABRATA MOHANTY,A.G.A VS	// ()
168	D-WA/19299/2025 WA/1025/2025	VS AKSHAYA KUMAR BEURA @ AKHAYA KUMAR BEHURA STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C VS	// ()
169	D-WA/19400/2025 WA/1026/2025	VS BIRAMITRA BAGH HRUSHIKESH BEHERA	SASWAT DAS,A.G.A VS	// ()
170	D-WA/17718/2025 WA/1027/2025	VS	BISWAJIT DAS VS	// ()

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171	D-WA/26310/2025 WA/1028/2025	UNION BANK OF INDIA PRAVAKAR SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //
172	D-WA/19401/2025 WA/1029/2025	STATE OF ODISHA VS BHANJA KISHORE MOHAPATRA	SASWAT DAS,A.G.A VS	// 0 //
173	D-WP(C)/25059/2025 WP(C)/18152/2025	SUBRAT ACHARI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
174	D-WP(C)/26292/2025 WP(C)/18153/2025	SHRADDHA DAS VS THE INITIATION OFFICER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
175	D-WP(C)/24127/2025 WP(C)/18154/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
176	D-WP(C)/25859/2025 WP(C)/18155/2025	RABINDRANATH SADANGI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
177	D-WP(C)/25396/2025 WP(C)/18156/2025	RASHMI RANJAN ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
178	D-WP(C)/25580/2025 WP(C)/18157/2025	BABAJI MALLICK VS THE SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
179	D-WP(C)/26031/2025 WP(C)/18158/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
180	D-WP(C)/25572/2025 WP(C)/18159/2025	RANJAN KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
181	D-WP(C)/25534/2025 WP(C)/18160/2025	ARATA BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //

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182	D-WP(C)/25625/2025 WP(C)/18161/2025	CHANDRASEKHAR ROUT VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
183	D-WP(C)/25581/2025 WP(C)/18162/2025	RASHMI RANJAN ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/25382/2025 WP(C)/18163/2025	THE EXECUTIVE ENGINEER(ELECTRICAL) TPSODL, PHULBANI VS SURESH CHANDRA BISWAL	SURESH CHANDRA DASH VS	// 0 //
185	D-WP(C)/24926/2025 WP(C)/18164/2025	HARIHARA INSTITUTE OF MEDICAL SCIENCE, KENOJHAR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
186	D-WP(C)/25669/2025 WP(C)/18165/2025	JANARDAN SAHOO VS STATE OF ORISSA	SANDEEP PATTANAİK VS	// 0 //
187	D-WP(C)/25077/2025 WP(C)/18166/2025	JAYANTA KUMAR PADHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
188	D-WP(C)/25466/2025 WP(C)/18167/2025	SOMO GOND @ GANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
189	D-WP(C)/25974/2025 WP(C)/18168/2025	KULDEEP MISHRA VS VICE CHANCELLOR ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH	SWAPNA KUMAR OJHA VS	// 0 //
190	D-WP(C)/25088/2025 WP(C)/18169/2025	MAHENDRA RANBIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/26573/2025 WP(C)/18170/2025	M/S KALESWAR RICE MILL, BARAGARH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
192	D-WP(C)/25336/2025 WP(C)/18171/2025	EXECUTIVE ENGINEER ELECTRICAL, TPSODL,PHULBANI VS RAJLAXMI SAHU	SURESH CHANDRA DASH VS	// 0 //
193	D-WP(C)/24444/2025	SATAM PATNAİK	SUNIL J MATHEWS	//

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	WP(C)/18172/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/25334/2025 WP(C)/18173/2025	EXECUTIVE ENGINEER (ELECTRICAL), TPSODL,PHULBANI VS MD NASURULLA CHISTY	SURESH CHANDRA DASH VS	// 0 //
195	D-WP(C)/23473/2025 WP(C)/18174/2025	M/S SAHOO SUPPLY AGENCY, BALASORE VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
196	D-WP(C)/25983/2025 WP(C)/18175/2025	SUSHANTA KUMAR BANIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
197	D-WP(C)/20404/2025 WP(C)/18176/2025	PRADIPTA KUMAR NAYAK VS COMMISSIONER CONSOLIDATION, ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
198	D-WP(C)/25137/2025 WP(C)/18177/2025	PURNA CHANDRA PUHAN VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
199	D-WP(C)/22992/2025 WP(C)/18178/2025	ALABI SWALSINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
200	D-WP(C)/24731/2025 WP(C)/18179/2025	RANJIT KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/24336/2025 WP(C)/18180/2025	FAHEMIDA KHANUM @ FIRDOS VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //
202	D-WP(C)/26154/2025 WP(C)/18181/2025	JITENDRA KUMAR ROUT VS SUPERITENDENT GST AND CX, JAJPUR	ITISHREE TRIPATHY VS	// 0 //
203	D-WP(C)/25063/2025 WP(C)/18182/2025	ANJANA MISHRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
204	D-WP(C)/25142/2025 WP(C)/18183/2025	SAROJ KUMAR PATTNAYAK @ SAROJ KUMAR PATTANAIAK VS	RAJESH RANJAN SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/24900/2025 WP(C)/18184/2025	STATE OF ODISHA BHAWANI SANKAR NANDA VS	BIREN SANKAR TRIPATHY VS	// // 0
206	D-WP(C)/25465/2025 WP(C)/18185/2025	STATE OF ODISHA SUBASH CHANDRA MIRDHA VS	BASUMATI PRADHAN VS	// // 0
207	D-WP(C)/25654/2025 WP(C)/18186/2025	STATE OF ODISHA M/S ASHOK KUMAR DASH, BARGARH VS	ASIT KUMAR DASH VS	// // 0
208	D-WP(C)/23142/2025 WP(C)/18187/2025	UNION OF INDIA COMMITTEE OF MANAGEMENT OF OSTIA SERVICE COOPERATIVE SOCIETY LTD., VS	SUKANTA DATTA TRIPATHY VS	// // 0
209	D-WP(C)/21574/2025 WP(C)/18188/2025	ASST. REGISTRAR OF COOPERATIVE SOCIETIES, BANKI CIRCLE SAROJ KUMAR BAG VS	NIRANJAN PANDA VS	// // 0
210	D-WP(C)/23180/2025 WP(C)/18189/2025	STATE OF ODISHA NILIMA DALAI VS	GOPINATH PANDA VS	// // 0
211	D-WP(C)/22218/2025 WP(C)/18190/2025	STATE OF ODISHA RAJA KISHORE SWAIN VS	JAGAMOHAN PATTANAIAK VS	// // 0
212	D-WP(C)/21703/2025 WP(C)/18191/2025	STATE OF ODISHA SUKANTA CHANDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
213	D-WP(C)/26503/2025 WP(C)/18192/2025	STATE OF ODISHA SULOCHANA PRADHAN VS	MRUTYUNJAY PAGAL VS	// // 0
214	D-WP(C)/25548/2025 WP(C)/18193/2025	STATE OF ODISHA CHITTARANJAN ROURAY VS	PRAVAT KUMAR NAYAK VS	// // 0
215	D-WP(C)/26338/2025 WP(C)/18194/2025	COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA CUTTACK RINA LENKA VS	RABINDRA KUMAR RAUTARAY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/25503/2025 WP(C)/18195/2025	UMAMANI BHARATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
217	D-WP(C)/25740/2025 WP(C)/18196/2025	BIJAYA KUMAR MALLIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/21426/2025 WP(C)/18197/2025	HAZI MOHAMMAD SAKIL VS COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
219	D-WP(C)/25921/2025 WP(C)/18198/2025	RANJAN KUMAR SINGH VS PRESIDING OFFICER LAR AND R AUTHORITY CUTTACK	MAHESWAR MOHANTY VS	// 0 //
220	D-WP(C)/25828/2025 WP(C)/18199/2025	BIBHUSINI SINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	D-WP(C)/24637/2025 WP(C)/18200/2025	JITENDRA NATH DAS VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
222	D-WP(C)/26328/2025 WP(C)/18201/2025	RAGHUNATH SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
223	D-WP(C)/14687/2025 WP(C)/18202/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED VS REGIONAL PROVIDENT OFFICER , BHUBANESWAR	ISHWAR MOHANTY VS	// 0 //
224	D-WP(C)/26325/2025 WP(C)/18203/2025	NIRANJAN DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/26331/2025 WP(C)/18204/2025	BINOD BIHARI NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
226	D-WP(C)/26327/2025 WP(C)/18205/2025	PURNA CHANDRA KHADANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/17444/2025	BHASKAR PUTY, MAYURBHANJ	ASHOK KUMAR MOHANTY	//

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	WP(C)/18206/2025	VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	VS	0 //
228	D-WP(C)/25573/2025 WP(C)/18207/2025	SUKANTA KAR VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
229	D-WP(C)/25574/2025 WP(C)/18208/2025	PURNA CHANDRA PANI VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
230	D-WP(C)/25122/2025 WP(C)/18209/2025	PRASANTA KUMAR PATTNAIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
231	D-WP(C)/26345/2025 WP(C)/18210/2025	M/S MAHAVEER TRANSPORT, KHURDA VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BBSR II DIV.	KAJAL SAHOO VS	// 0 //
232	D-WP(C)/25576/2025 WP(C)/18211/2025	RAJENDRA NARAYAN PANDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
233	D-WP(C)/25283/2025 WP(C)/18212/2025	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
234	D-WP(C)/25577/2025 WP(C)/18213/2025	TRILOCHAN DAS VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
235	D-WP(C)/22777/2025 WP(C)/18214/2025	CHITTARANJAN DHAL VS THE PRINCIPAL-CUM-SECY OF UPENDRANATH SARADA MAHAVIDYALA, JAIPUR	BIKRAM CHANDRA GHADEI VS	// 0 //
236	D-WP(C)/26196/2025 WP(C)/18215/2025	DR.ARCHANA KANUNGO VS CHIEF SECY., GOVT OF ODISHA, BBSR	NIRANJAN PANDA VS	// 0 //
237	D-WP(C)/25579/2025 WP(C)/18216/2025	DILIP KUMAR NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
238	D-WP(C)/25864/2025 WP(C)/18217/2025	PRATAP CHANDRA PATI VS	SHARMISTHA SAMAL VS	// 0

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239	D-WP(C)/25295/2025 WP(C)/18218/2025	STATE OF ODISHA MUKUNDA CHANDRA MAHANTA VS	ASHUTOSH MALLIK VS	// // ()
240	D-WP(C)/25644/2025 WP(C)/18219/2025	STATE OF ODISHA ARUN KUMAR ROUT VS	JYOTI RANJAN KHUNTIA VS	// // ()
241	D-WP(C)/26372/2025 WP(C)/18220/2025	STATE OF ODISHA DISTRICT CRICKETERS ASSOCIATION , KORAPUT VS	SUKANTA KUMAR DALAI VS	// // ()
242	D-WP(C)/26366/2025 WP(C)/18221/2025	STATE OF ODISHA DR.TRILOCHAN PRADHAN VS	PRANAB RANJAN CHHATOI VS	// // ()
243	D-WP(C)/26354/2025 WP(C)/18222/2025	STATE OF ODISHA SANJUKTA BARIK VS	RABINDRA KUMAR RAUTARAY VS	// // ()
244	D-WP(C)/25698/2025 WP(C)/18223/2025	STATE OF ODISHA M/S. RAJ ENGINEERS AND CONSULTANTS, BBSR VS	CHITTA RANAJAN DAS VS	// // ()
245	D-WP(C)/26367/2025 WP(C)/18224/2025	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR MOHAMMED GAFUR VS	SWADHA RATH VS	// // ()
246	D-WP(C)/26356/2025 WP(C)/18225/2025	BANK OF BARODA, SAMBALPUR GEETARANI ROUTARAY VS	RABINDRA KUMAR RAUTARAY VS	// // ()
247	D-WP(C)/25819/2025 WP(C)/18226/2025	STATE OF ODISHA BINOD KUMAR MOHARANA VS	SAMEER KUMAR DAS VS	// // ()
248	D-WP(C)/26244/2025 WP(C)/18227/2025	STATE OF ODISHA BIRANCHI HAR NARAYAN NAIK VS	DHANESWAR BEHERA VS	// // ()
249	D-WP(C)/26499/2025 WP(C)/18228/2025	STATE OF ODISHA DEBRAJ DAS VS	TUKUNA KUMAR MISHRA VS	// // ()
		THE SUB COLLECTOR, NABARANGPUR		//

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250	D-WP(C)/26249/2025 WP(C)/18229/2025	PURNA CHANDRA MOHANTA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
251	D-WP(C)/26253/2025 WP(C)/18230/2025	SITANSU SEKHAR PATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
252	D-WP(C)/26507/2025 WP(C)/18231/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	D-WP(C)/26276/2025 WP(C)/18232/2025	BHANUMATI PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
254	D-WP(C)/26576/2025 WP(C)/18233/2025	S.JAYKISHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
255	D-WP(C)/26389/2025 WP(C)/18234/2025	BHANUMATI KUMAR VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
256	D-WP(C)/26520/2025 WP(C)/18235/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/26522/2025 WP(C)/18236/2025	SAROJINI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	D-WP(C)/26047/2025 WP(C)/18237/2025	DCB BANK LIMITED, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
259	D-WP(C)/26471/2025 WP(C)/18238/2025	MANCHAPATI MEHER VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
260	D-WP(C)/26218/2025 WP(C)/18239/2025	PITABAS MAHAKUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
261	D-WP(C)/25882/2025	PANKAJ KUMAR SETHY	MANOJA KUMAR KHUNTIA	//

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	WP(C)/18240/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/25246/2025 WP(C)/18241/2025	NARAYAN PRUSTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/26481/2025 WP(C)/18242/2025	MANOJ KUMAR KALO VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
264	D-WP(C)/26498/2025 WP(C)/18243/2025	BRUNDABAN BAKUL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
265	D-WP(C)/25600/2025 WP(C)/18244/2025	MALATI BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
266	D-WP(C)/26259/2025 WP(C)/18245/2025	BENUDHAR SETHI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
267	D-WP(C)/26289/2025 WP(C)/18246/2025	SUSAMA PRADHAN VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
268	D-WP(C)/26022/2025 WP(C)/18247/2025	BISWABANDITA SWAIN VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
269	D-WP(C)/25531/2025 WP(C)/18248/2025	PARAMANANDA MOHANTY VS STATE OF ORISSA	SAMARENDRA BAHADUR VS	// 0 //
270	D-WP(C)/26493/2025 WP(C)/18249/2025	BHASKAR MISHRA VS LABOUR OFFICER, BOLANGIR	BIKRAM SENAPATI VS	// 0 //
271	D-WP(C)/26260/2025 WP(C)/18250/2025	SURESH CHANDRA BHANJ VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
272	D-WP(C)/26264/2025 WP(C)/18251/2025	LAMBODARA GOCHHAYAT VS	DHANESWAR BEHERA VS	// 0

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273	D-WP(C)/26275/2025 WP(C)/18252/2025	STATE OF ODISHA M/S.DEBAKANTA MALLICK, JAGATSINGHPUR VS	DEBIDUTTA MOHAPATRA VS	// // ()
274	D-WP(C)/26643/2025 WP(C)/18253/2025	STATE OF ODISHA ASHISH KUMAR ROUL VS	CHANDAN KUMAR SAHOO VS	// // ()
275	D-WP(C)/20901/2025 WP(C)/18254/2025	STATE OF ODISHA SIBA PRASAD BEHERA VS	PURNA CHANDRA MISHRA VS	// // ()
276	D-WP(C)/26293/2025 WP(C)/18255/2025	STATE OF ODISHA LOKNATH SAMAL VS	BAIDHAR SAHOO VS	// // ()
277	D-WP(C)/26492/2025 WP(C)/18256/2025	STATE OF ODISHA MIRA RANI MAJUMDAR VS	TUKUNA KUMAR MISHRA VS	// // ()
278	D-WP(C)/24118/2025 WP(C)/18257/2025	SUB COLLECTOR, NABARANGPUR CHANDRAMA KUMARI DALABEHERA VS	MANORANJAN PADHI VS	// // ()
279	D-WP(C)/23463/2025 WP(C)/18258/2025	STATE OF ODISHA SANKAR KUMAR NAHAK VS	AMIT KUMAR NATH VS	// // ()
280	D-WP(C)/26421/2025 WP(C)/18259/2025	STATE OF ODISHA NRUSINGHA NANDA MOHAPATRA VS	VS	// // ()
281	D-WP(C)/25430/2025 WP(C)/18260/2025	STATE OF ODISHA SANDHYARANI NAYAK VS	SAROJA KANTA SAMAL VS	// // ()
282	D-WP(C)/25154/2025 WP(C)/18261/2025	STATE OF ODISHA GOLAKA BIHARI PRADHAN VS	RAJJEET ROY VS	// // ()
283	D-WP(C)/26149/2025 WP(C)/18262/2025	UNION OF INDIA JAMUNA HARIJAN VS	NIRANJAN PANDA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/26168/2025 WP(C)/18263/2025	SAROJA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
285	D-WP(C)/26437/2025 WP(C)/18264/2025	BHILAI ENGINEERING CORPORATION LIMITED VS STEEL AUTHORITY OF INDIA LIMITED	NIKHILESH BARIK VS	// 0 //
286	D-WP(C)/26171/2025 WP(C)/18265/2025	L.RAMAN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
287	D-WP(C)/26603/2025 WP(C)/18266/2025	N.PRASAD VS STATE OF ORISSA	BIPIN KUMAR NAYAK VS	// 0 //
288	D-WP(C)/26320/2025 WP(C)/18267/2025	RAJANIKANTA ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
289	D-WP(C)/24331/2025 WP(C)/18268/2025	PRAFULLA KUMAR CHOUDHURY VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
290	D-WP(C)/25376/2025 WP(C)/18269/2025	TAPAN KUMAR MOHAPATRA VS CHIEF COMMISSIONER, CGST CENTRAL EXCISE AND CUSTOMS,BBSR	SATYABRATA MOHAPATRA VS	// 0 //
291	D-WP(C)/26618/2025 WP(C)/18270/2025	GOPAL HARIJAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
292	D-WP(C)/26317/2025 WP(C)/18271/2025	NIRMAL KUMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
293	D-WP(C)/25362/2025 WP(C)/18272/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TPSODL VS RANJAN KUMAR MOHANTY	SURESH CHANDRA DASH VS	// 0 //
294	D-WPCRL/19634/2025 WPCRL/80/2025	SATYABADI PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 0 //
295	D-ABLAPL/13404/2025	BUTU PRADHAN @ GURU CHARAN PRADHAN @@ GURUCHAN PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /107 /2025

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	ABLAPL/7768/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/19310/2025 ABLAPL/7769/2025	BHASKAR DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIALI /274 /2025 () //
297	D-ABLAPL/17589/2025 ABLAPL/7770/2025	GADDAI MADHUSUDAN RAO VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /174 /2025 () //
298	D-ABLAPL/19305/2025 ABLAPL/7771/2025	AJITA RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //
299	D-ABLAPL/18546/2025 ABLAPL/7772/2025	SAYED AYAZ VS STATE OF ODISHA	GHANASHYAM MUDULI VS	MAHILA P.S. BUXIBAZAR /41 /2025 () //
300	D-ABLAPL/19320/2025 ABLAPL/7773/2025	CHAKRADHARA JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /209 /2025 () //
301	D-ABLAPL/19328/2025 ABLAPL/7774/2025	BHARADWAJA PATEL VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGDALPUR /80 /2025 () //
302	D-ABLAPL/19334/2025 ABLAPL/7775/2025	LAXMINARAYAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /88 /2025 () //
303	D-ABLAPL/18641/2025 ABLAPL/7776/2025	KSHANADA BALLABH NAYAK @ KSHYANADA BALLAV NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /133 /2025 () //
304	D-ABLAPL/19627/2025 ABLAPL/7777/2025	RAJENDRA BADI VS STATE OF ODISHA	ANITA SAHOO VS	RUPSA /48 /2025 () //
305	D-ABLAPL/19336/2025 ABLAPL/7778/2025	JYOTI RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //
306	D-ABLAPL/19581/2025 ABLAPL/7779/2025	SUMAN DAS @ SAI ADITYA BEHERA VS	AMULYA RATNA PANDA VS	CHANDIPUR /71 /2024 ()

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307	D-ABLAPL/19296/2025 ABLAPL/7780/2025	STATE OF ODISHA SATYABRATA MALLICK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// KUDANAGARI /176 /2025 () //
308	D-ABLAPL/19290/2025 ABLAPL/7781/2025	PAUL MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //
309	D-ABLAPL/19098/2025 ABLAPL/7782/2025	GHENUA MATAM VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	MACHHKUND /98 /2023 () //
310	D-ABLAPL/19359/2025 ABLAPL/7783/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	KARANJIA /215 /2025 () //
311	D-ABLAPL/19479/2025 ABLAPL/7784/2025	RAMA KABASI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	KALIMELA /208 /2024 () //
312	D-ABLAPL/18998/2025 ABLAPL/7785/2025	GYANENDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /86 /2025 () //
313	D-ABLAPL/19340/2025 ABLAPL/7786/2025	PRASHANT HARIJAN @ PRASANT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /88 /2025 () //
314	D-ABLAPL/19342/2025 ABLAPL/7787/2025	SACHIKANT MUDULI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARANGA /258 /2025 () //
315	D-ABLAPL/18913/2025 ABLAPL/7788/2025	PURNA CHANDRA MOHANTY @ PUNIA MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	AIR FIELD P.S. /105 /2025 () //
316	D-ABLAPL/19344/2025 ABLAPL/7789/2025	UMESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 () //
317	D-ABLAPL/18732/2025 ABLAPL/7790/2025	CHANDAN SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /120 /2025 () //

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318	D-ABLAPL/19011/2025 ABLAPL/7791/2025	SARAT KUMAR KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /239 /2025 () //
319	D-ABLAPL/19548/2025 ABLAPL/7792/2025	KRUSHNA PRASAD KAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /217 /2025 () //
320	D-ABLAPL/19158/2025 ABLAPL/7793/2025	SANTI PRAKASH SAHOO VS STATE OF ODISHA	BIJAY SWAIN VS	JATNI P.S. /161 /2021 () //
321	D-ABLAPL/19177/2025 ABLAPL/7794/2025	RASANANDA DAS VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /176 /2025 () //
322	D-ABLAPL/19280/2025 ABLAPL/7795/2025	BIJAY GOLDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MANCHESWAR P.S. /109 /2025 () //
323	D-ABLAPL/19281/2025 ABLAPL/7796/2025	JIT JENA @ JITENDRA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAMACHANDRAPUR /134 /2025 () //
324	D-ABLAPL/19399/2025 ABLAPL/7797/2025	SANTOSH PANDA @ SANTOSH KUMAR PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /258 /2025 () //
325	D-ABLAPL/19423/2025 ABLAPL/7798/2025	SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	PHULBANI TOWN /147 /2025 () //
326	D-ABLAPL/19438/2025 ABLAPL/7799/2025	SYED NASEEB ALI @ SAGAD NASIP ALLI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /114 /2025 () //
327	D-ABLAPL/19441/2025 ABLAPL/7800/2025	BABI MALLICK @ SASMITA MALLICK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KHAJURIPADA /29 /2015 () //
328	D-ABLAPL/19463/2025 ABLAPL/7801/2025	DHADIRATH SAHU VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
329	D-ABLAPL/19472/2025	HABIBULA KHAN	SANGRAM DALUA	BAGHAMARI /106 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7802/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/19555/2025 ABLAPL/7803/2025	PURNA CHANDRA JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	ANANDAPUR /305 /2024 () //
331	D-ABLAPL/19556/2025 ABLAPL/7804/2025	MAMATA PANDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHUNTUNI /159 /2022 () //
332	D-ABLAPL/19559/2025 ABLAPL/7805/2025	SAYED FAIM RAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /172 /2025 () //
333	D-ABLAPL/18988/2025 ABLAPL/7806/2025	HARIHAR MARTHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /243 /2025 () //
334	D-ABLAPL/18990/2025 ABLAPL/7807/2025	PRASANTA SWAIN @ LITU SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	Maitri Vihar PS /244 /2025 () //
335	D-ABLAPL/19485/2025 ABLAPL/7808/2025	LAXMI NARAYAN SAHUKAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 J.M.F.C.,BISSAM CUTTACK(Rayagada) 2(A)CC/0000022/2025
336	D-ABLAPL/19561/2025 ABLAPL/7809/2025	LINGARAJ GOUDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHULBANI TOWN /216 /2025 () //
337	D-ABLAPL/19486/2025 ABLAPL/7810/2025	GADADHARA JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RUPSA /49 /2025 () //
338	D-ABLAPL/19562/2025 ABLAPL/7811/2025	RAKESH SWAIN @ BABUL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KONARK /36 /2025 () //
339	D-ABLAPL/18731/2025 ABLAPL/7812/2025	BISHAL PATTNAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /130 /2025 () //
340	D-ABLAPL/19494/2025 ABLAPL/7813/2025	PRASHANT JENA VS	ROHIT RANJAN RAY VS	INDUSTRIAL ESTATE PS /141 /2025 ()

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CASES REGISTERED REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/18955/2025 ABLAPL/7814/2025	STATE OF ODISHA MADHUSUDAN BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// MARSHAGHAI /40 /2025 () //
342	D-ABLAPL/19563/2025 ABLAPL/7815/2025	DILLIP KU SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// TIGIRIA /155 /2024 () //
343	D-ABLAPL/19514/2025 ABLAPL/7816/2025	STATE OF ODISHA LIAKAT KHAN @ HADI MAICHIA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// BARAMBA /87 /2025 () //
344	D-ABLAPL/19564/2025 ABLAPL/7817/2025	STATE OF ODISHA HIMANSHU BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CHAULIAGANJA /274 /2025 () //
345	D-ABLAPL/19518/2025 ABLAPL/7818/2025	STATE OF ODISHA TRILOCHAN CHAKRA VS STATE OF ODISHA	MANOJ VERMA VS	// RAIRANGPUR TOWN /112 /2024 () //
346	D-ABLAPL/19565/2025 ABLAPL/7819/2025	STATE OF ODISHA SATYAJIT SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MOTANGA /212 /2025 () //